

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 115

CP (IB) No. 223/Chd/Pb/2023

IN THE MATTER OF:

R.R. Enterprises

...Petitioner/ Operational Creditor

Vs.

Genex Polyfab Ltd.

...Respondent/ Corporate Debtor

Under Section: 9 and 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 01.04.2024.

-sd-
Court Officer

February 14, 2024
SM